

**NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 03/01/2017 AT 10.30 AM**

**PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL
SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL**

APPLICATION NUMBER :




PETITION NUMBER : TCP/20/2016

NAME OF THE PETITIONER(S) : G. Sadayaramanujam & 2 others

NAME OF THE RESPONDENT(S) : GGN Spinning Mills Private Limited and 4 others

UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1.	For Sankaranarayanan Respondent (S. vijaya prashanth)	Counsel for 1st to 5th Respondents	
2.	KING GE PARTRIDGE	Counsel for 6th Respondent	
3.	SUSHMA HARINI. A	Counsel for Petitioner	

ORDER

Ms A Sushma Harini, counsel for petitioner present. Ms J N Preethi, counsel for R6 present and prayed time for filing counter. She also stated that she is representing the counsel for R1 to R5. Time extend at request for filing counter. Put up on **17.01.2017 at 10.30 A.M.**

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)